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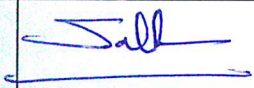
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
COURT HALL 1 - (SPECIAL BENCH)**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.10.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.401/9/HDB/2019
NAME OF THE COMPANY	Pioneer Torsteel Mills Pvt Ltd
NAME OF THE PETITIONER(S)	A&A International Trading Pvt Ltd
NAME OF THE RESPONDENT(S)	Pioneer Torsteel Mills Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sachin Sharma (For y.suryanaga)	Adv	9848765475	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Harshavardhan Abburi	Advocate	8885808388	

ORDER

Counsel for operational creditor is present.

Counsel for corporate debtor is also present.

Again counsel for corporate debtor requested time to file reply/counter.

Time extended on cost of Rs.500/-.

List it on 25.11.2019, Meanwhile settlement if any.


Member(J)

Pavani